

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3430
TO BE ANSWERED ON THE 17th DECEMBER, 2021**

RESIDENT DOCTORS WORKING DURING THE COVID-19 PANDEMIC

3430: SHRI GIRISH CHANDRA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has ascertained the data of the number of doctors working or found working in more than two hospitals as resident doctors during the COVID-19 pandemic;
- (b) if so, the details thereof;
- (c) whether the Government has taken note that during the COVID-19 pandemic there has been a large number of hospital registrations; and
- (d) if so, the details of such registration in the country during the last two years?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) to (d): Health and hospital is a State subject and the duties and functions of the Residents doctors are assigned by the concerned State Governments. Registration of Hospitals is made by the concerned State/UT Government in accordance with the relevant Act / Rules applicable in that State / UT. Therefore, no such information is maintained centrally.
